

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/1035/2019  
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS  
NAME OF THE RESPONDENT(S) : GROWING CROPS FARMS PVT LTD & 5 OTHERS  
UNDER SECTION : 59 OF CA 2013

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

Jayesh B Dolia  
V. P. Mohammed Moir  
M/s. Arjay & Dolia  
Adv. B. Shanaraj  
K. Kantam Kumar

1st Respondent  
counsel for R2.  
Counsel for Petitioner & R1  
B. Shanaraj

**ORDER**

Ld. Counsel for the parties are present. In relation to the main CP as well as connected Application which have been filed, we direct the Applicant to file an Affidavit of service along with proof of dispatch, tracking report evidencing the actual service of the notice of this Application upon the respective Respondents impleaded in the main CP as well as in the Application respectively in tandem with the Registry and the Bench Officer of Court No.1. Let the same be done within one week from today. Upon service being completed the matter will be heard further. Post this matter on **12.12.2019**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)